

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I BUDGET SESSION FRIDAY, 3rd MARCH, 2017

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and sat till 1.30 p.m.

The day was allotted for Government Business.

The Hon'ble Speaker, Chief Minister and Commissioner & Secretary received the Hon'ble Governor of Meghalaya.

1. National Anthem was played.
2. Address was made by the Hon'ble Governor of Meghalaya under Article 176 of the Constitution of India.
3. The Speaker announced the Report of the Business Advisory Committee under Rule 230 of the Rules of Procedure and Conduct of Business.
4. Shri Martin M. Danggo, Minister in-charge Parliamentary Affairs moved:
“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session”.
5. **Panel of Chairmen:**
The Speaker announced the names of the Members nominated by him to the Panel of Chairmen under Rule 9 (1) of the Rules of Procedure and Conduct of Business:
 - a. Smti Dikkanchi D. Shira, MLA
 - b. Shri Winnerson D. Sangma, MLA
 - c. Shri Titosstarwell Chyne, MLA
 - d. Shri Witting Mawsor, MLA

6. Laying of Notification, Reports, etc.

- a. Dr. Mukul Sangma, Chief Minister in-charge Political** laid the Notification No. POL.205/2012/144., Dated 23rd June, 2016 relating to the Meghalaya Public Servants (Furnishing of Information and Annual Return of Assets and Liabilities and the Limits for Exemption of Assets in Filing Returns) Rules, 2016.
- b. Shri Martin M. Danggo, Minister in-charge Public Work (Roads)** laid the Thirty Seventh Annual Report of the Meghalaya Government Construction Corporation Limited for the year 2014-2015.
- c. Dr. M. Ampareen Lyngdoh, Minister in-charge Labour** laid the Annual Accounts of the Meghalaya Building and other Construction Workers Welfare Board for the year ended 31st March, 2014.

- 7. Shri Pynshngainlang Syiem, MLA** raised a point of order under Rule 300 of the Rules of Procedure and Conduct of Business. Mr. Syiem wanted to know about the status of his seating arrangement inside the House. He said that since he is under suspension from his party, whether he is to sit in the Treasury Bench or the Opposition Bench? Also, he wanted to know whether the party whip will still apply to him?

The Hon'ble Speaker informed the House that the Assembly Secretariat has not received any communication regarding the suspension of Shri Pynshngainlang Syiem from his party. He also said that as per earlier practise and convention in the House, a suspended Member is allotted seat in the Bench where his party belongs.

Dr. D.D. Lapang, MLA said that suspension and expulsion is different and does not fall in the same category.

8. Obituary References:

Rich obituary references was made on the following personalities who passed away:

1. Shri Mountbatten K. Sangma
2. Shri Harsh Vardhan
3. Shri Mohammad Shafi Bhat
4. Shri Satyadev Katare
5. Shri Ishwar Das Dhiman
6. Smti Jayalalithaa Jayaram
7. Shri Kishore Sinha
8. Shri Sundarlal Patwa
9. Shri K.V. Pusa
10. Shri Saral Deb

11. Shri Surjit Singh Barnala **12.** Shri Edappakath Ahamed **13.** Shri Nitish Adhikary
14. Shri Zosiama Pachuau.

Hon'ble Members who participated and paid rich tribute were Dr. Mukul Sangma, Chief Minister, Dr. Donkumar Roy, Leader of Opposition, Shri James K. Sangma, Shri S.C. Marak, Dr. D.D. Lapang and Hon'ble Speaker.

9. Adjournment:

Since there was no more business to be transacted, the House was adjourned till Monday, the 6th March, 2017.

*Dated Shillong,
the 3rd March, 2017.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*